

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6200 OF 2004

LIFE INSURANCE CORPORATION OF INDIA

Appellant (s)

VERSUS

R. DHANDAPANI

Respondent(s)

(With prayer for interim relief and office report)

Date: 09/11/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s) Mr. G.L. Sanghi, Sr.Adv.

Mr. A. Ranganadhan,Adv.

Mr. Buddy A. Ranganadhan,Adv.

Mr. A.V. Rangam,Adv.

For Respondent(s) Mr. S. Guru Krishna Kumar,Adv.

Mrs. Srikala G.K.,Adv.

Mr. S.R. Setia,Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. G.L. Sanghi, learned senior counsel appearing for

the appellant started his arguments at 3.50 PM and was on his legs when the Court rose for the day.

The matter remained part-heard.

(Neena Verma)

(Vijay Agg

arwal)

Court Master

Court Master